## **Declaration of Assets and Liabilities**

Year....2023-24......

## I,...RAKESH KUMAR ,son/daughter/wife of SRI NAGENDRA PRASAD

aged......48...... years, belonging to ......Bihar Vidhan Sabha Sachiwalaya.. service and presently working as Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Mar. N	o. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
A			RAJNI KUMARI	SAURAV RANJAN	SRISHTY KUMARI	
(i)	Cash	20,000=00	10,000=00	5,000 =00	1,000 =00	-
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 52,805/- (2) RD in SBI of Rs. 5,000/- P.M for one Year	(1) SB A/C Rs. 2,46,951/- (2) B.O.I A/C Rs. 46,000/-	Canara Bank	Canara Bank	
\24 (iii)	Bonds, Debentures and Shares in companies	NIL	Sahara	NIL	, NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		(1) LIC policy annual premium Rs. 4,312/- 4,831, 6,005/- & 12,010 (2) P.P.F (S.B.I) (3) R.D (P.O)	(1)LIC polic annual premius /Rs.23,554/- (2) P.P.F (P.O.) (3) R.D (P.O.)	c1) LIC polic nannual premiun Rs. 23,554/- (2)P.P.F (P.O.) (3) R.D (P.O.)	-
(v)	Motor Vehicles (details of make, etc.)	Scooty BRO1HH -0599	Scooty BRO1BD- 9644	trite of the factor	2000 19403 -H -F	50 - B
(vi)	Jewellery (give details of weight and value)	40 gm	100 gm	e details	<u>-</u>	-
(vii)	Other assets, such as values of claims / interests				1	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1			-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	- 0	-	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	allows a second of the second	om banks in the con-
	(ii) Loans from financial institutions	(II) accord	are markets
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	- the Govern to the with dover	reeneuse _ departr into dee r iment accommoderich
	(b) dues to departments dealing with supply of water		Saving Colors - Saving - Savin
	(c) dues to departments dealing with supply of electricity	ALC: NO SERVICE	den in exponent
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		

	(f) Other dues, if any	i -x extroducer o	res, it any
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs. 1,02,116/- for the Assesment Year 2023-24 PAN No. AYYPK 4692 G	recht nittennetze
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	Versungs and the second
	(iii) Sales Tax [Only in case of proprietary business]	• The sales	
	(iv) Property Tax	-	-

## C. **Personal Detail**

GPF/CPF/PRAN No.	:-	PTS	/BLA-	1210						
Gender	:-	M (M/F)								
Date of Birth	:-	0	5	0	1	1	9	7	6	(DD/MM/YYYY)
Class/Group	:-	C (A/B/C)								
Cadre	:	PRIVATE SECRETARY								
		(Fu	ll Name	e e.g. E	3.A.S	Bihar A	Admini	strativ	e Serv	ice,
		B.S.	S Bih	ar Sec	retaria	t Servi	ce etc	.)		
Home District	:-	PATN	IA			160				
I hereby d	eclare	that	the a	above	deta	ails a	re ti	ue t	o the	e best of my

knowledge and belief.

Signature Rakesh Kumar

Name of Employee: RAKESH KUMAR

Place: PATNA Designation: PRIVATE SECRETARY

Department..BIHAR VIDHAN SABHA PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.